

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.06.2021 (WEDNESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Kanthi Narahari, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 84 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors. With	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod- R1 to R4
2.	Comp. App. (AT) No. 85 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors. With	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod- R1 to R4
3.	Comp. App. (AT) No. 86 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors.	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod- R1 to R4
4.	Comp. App (AT) No. 168 of 2020	Pradhyuman Kumar Dwarkadas Patel Vs. Bhupendra Dwarkadas Patel	Natasha Dhuman	Varsha Banerjee-R1 to R12 Milan Singh Negi- R15 Atul Sharma-R16
5.	Comp. App. (AT) No. 218 of 2020	Sudeshgupta Shareholder & Director of Choice Automobiles Pvt. Ltd. Vs. Registrar of Companies & Anr.	Iswar Mohapatra	Luqman S. Hasan Ajit Sharma-R2

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**By order of Hon’ble Officiating Chairperson
-sd/-
Registrar**